GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:1338 ANSWERED ON:13.08.2013 COAL BLOCK ALLOCATION TO KERALA Antony Shri Anto

Will the Minister of COAL be pleased to state:

- (a) whether the Government has received any representation from the State Government of Kerala for allocating Kudanali-Laburi Coal Block in Odisha in favour of the Kerala State Electricity Board for power generation; and
- (b) if so, the details thereof and the response of the Government thereto?

Answer

MINISTER OF STATE FOR COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b) :In response to the Notice Inviting Applications (NIA) dated 31.12.2012 for 14 coal blocks for specified end-use i.e. Power, this Ministry had received application from Kerala State Electricity Board (KSEB) for allocation of Kudanali-Luburi coal block located in Odisha. On the basis of the comments received from Ministry of Power/Central Electricity Authority and after detailed deliberation and discussions held in the Meetings of Inter-Ministerial Technical Committee and Inter-Ministerial Committee, the application of KSEB was not considered eligible for allocation of coal blocks.